

ITEM NO.5

COURT NO.2

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 6828-6831/2016

(Arising out of impugned final judgment and order dated 04-03-2016 in WP No. 12191/2016 04-03-2016 in WP No. 12192/2016 04-03-2016 in WP No. 12193/2016 04-03-2016 in WP No. 12194/2016 passed by the High Court Of Karnataka At Bengaluru)

STATE BANK OF INDIA & ORS.

Petitioner(s)

VERSUS

KINGFISHER AIRLINES LTD. . & ORS.

Respondent(s)

(only CONMT.PET.(C) No. 421 - 424 / 2016 will be listed.)

WITH

CONMT.PET.(C) No. 421-424/2016 In SLP(C) No. 6828-6831/2016 (IV-A)
(Mr. B.K. Prasad, Advocate, (Union of India) Mob No. 9810976830.
Mr. Jaideep Gupta, Sr. Advocate (Amicus Curiae) Mob No. 9811045435.)

Date : 03-03-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

Counsel for the Parties:

Mr. Tushar Mehta, SG
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Ms. Swati Ghildiyal, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Saurabh Mishra, Adv.
Ms.. Deepabali Dutta, Adv.
Mr. Raj Bahadur Yadav, AOR

Mr. Jaideep Gupta, Sr. Adv.(AC)
Mr. Kunal Chatterji, AOR

Mr. Sanjay Kapur, Adv.
Ms. Megha Karnwal, Adv.
Mr. Arjun Bhatia, Adv.
Ms. Shubhra Kapur, Adv.
Mr. Lalit Rajput, Adv.

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Mr. Anand Sukumar, AOR
Mr. S. Sukumaran, Advocate
Mr. Bhupesh Pathak, Advocate

Mr. E. C. Agrawala, AOR

M/s. Dua Associates, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 09.03.2022.

(INDU MARWAH)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
BRANCH OFFICER